

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

M.A. No. 1735/2019
O.A. No. 2482/2018

The 17th day of May, 2019

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

1. Sh. Rajdeep Kotiyal
Aged about 33 years
S/o Sh. Prem Ballabh Kotiyal
R/o 1217, Laxmibai Nagar
New Delhi-110023
(Working as MTS)
2. Sh. Rajan Chauhan
Aged about 33 years
S/o Sh. Suresh Chauhan
R/o F-305, Rajnigandha Apartment,
Near Sahibabad, Ghaziabad (UP)
(Working as MTS)
3. Sh. V.P. Pandey
Aged about 30 years
S/o Sh. S.P. Pandey,
R/o T-1379, Mangolpuri
New Delhi
(Working as MTS)
4. Sh. Shailesh Rai
Aged about 30 years
S/o Sh. Durdh Nath Rai
R/o 899, Sector-12, R.K Puram
New Delhi
(Working as MTS)
5. Sh. Chandreshwar Prasad
Aged about 37 years
S/o Late S. Mehto,
R/o A-1/45, 1B, Madhu Vihar
New Delhi
(Working as MTS)

6. Jaswant Singh,
 Aged about 31 years,
 S/o Sh. Roop Ram
 R/o 37, Nagli Razapur
 Near Sarai Kale Khan
 Nizamuddin East,
 New Delhi
(Working as MTS)

7. Sh. Virender Kumar,
 Aged about 30 years
 S/o Sh. Pram Fakire
 R/o 11A/35, Block No. 11
 Trilok Puri, Delhi-110091
(Working as MTS). .. Applicants

(By advocate : Shri S.K. Gupta)

Versus

Union of India through

1. Secretary,
 Department of Personnel & Training
 North Block, New Delhi.

2. Central Vigilance Commission
 Through its Secretary
 Satarkta Bhawan
 INA, New Delhi. .. Respondents

(By Advocate : Shri S.K. Tripathi for Shri Gyanendra Singh)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

MA 1735/2019 is filed by the applicants seeking leave of this
 Tribunal to withdraw the O.A. No.2482/2018.

2. Accordingly, the MA is allowed and the O.A. is dismissed as withdrawn. No order as to costs.

(NITA CHOWDHURY)
Member (A)

(V. AJAY KUMAR)
Member (J)

/Jyoti /